

(b) to (e). The information is being collected and to the extent available will be laid on the Table of the House.

Kelkar Committee on Natural Gas

1886. SHRI M. M. PATEL:
SHRI PRAKASH KOKO
BRAHMBHATT:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Government have received the Kelkar Committee report for fixing the Price of Natural Gas;

(b) if so, the details of the recommendations thereof; and

(c) the action taken thereon and if not, the time by which it is likely to be taken?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) Yes, Sir.

(b) and (c). The recommendations of the Committee are under the consideration of the Government. A final decision is likely to be taken early.

Power Generation in Country

1887. SHRIMANORANJAN BHAKATA:
Will the Minister of ENERGY be pleased to state:

(a) the details about the generation and shortfall of power, State/Union Territory-wise; and

(b) the short-term and long-term measures taken or proposed to be taken to meet the power requirement, state-wise/Union Territory-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRIBABANRAO DHAKANE): (a) The desired information is given in the Statement given below.

(b) The measures being taken to improve the availability of Power include expediting commissioning of new generation capacity, implementation of short gestation projects, improving the performance of existing power stations, reducing transmission and distribution losses, implementation of demand management and energy conservation measures and arranging transfer of energy from surplus to deficit areas. The long term measures for rationalising power development include acceleration of hydro development, layer programme of transmission and distribution, coal beneficiation, diversification of fuels and modes of transportation of coal, etc.